

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for capital punishment for sabotage in essential services and for hijacking of aeroplanes."

*The motion was adopted.*

SHRI B. V. DESAI: Sir, I introduce the Bill.

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**SPECIAL EDUCATIONAL FACILITIES (FOR CHILDREN OF INTER-CASTE OF INTER-RELIGION MARRIED PARENTS) BILL\***

SHRIMATI VIDYA CHENNUPATI (Vijayawada): Sir, I beg to move for leave to introduce a Bill to provide for special educational facilities to children of parents contracting inter-caste or inter-religion marriage.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for special educational facilities to children of parents contracting inter-caste or inter-religion marriage."

*The motion was adopted.*

SHRIMATI VIDYA CHENNUPATI: Sir, I introduce the Bill.

15.34 hrs.

**CONSTITUTION (AMENDMENT) BILL**

*(Insertion of new part XA)*

SHRI ANANDA PATHAK (Darjeeling): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI ANANDA PATHAK: Sir, I introduce the Bill.

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**LOKPAL BILL\***

SHRI RAM JETHMALANI (Bombay North-West): Sir, I beg to move for leave to introduce a Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against public persons and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against public persons and for matters connected therewith."

*The motion was adopted.*

SHRI RAM JETHMALANI: Sir, I introduce\* the Bill.

15.35 hrs.

**PROMOTION OF A CASTELESS AND RELIGIONLESS SOCIETY BILL\***

SHRIMATI VIDYA CHENNUPATI (Vijayawada): I beg to move for leave to introduce a Bill to provide for the promotion of a casteless and religionless society in India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the promotion of a

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\*Introduced with the Recommendations of the President.